

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2146

ANSWERED ON:12.08.2011

ADULTERATION IN FOOD ITEMS

Bhagat Shri Sudarshan;Gandhi Shri Feroze Varun;Muttemwar Shri Vilas Baburao;Pakirappa Shri S.;Patil Shri C. R. ;Sayeed  
Muhammed Hamdulla A. B. ;Sharma Shri Jagdish;Singh Alias Pappu Singh Shri Uday;Singh Shri Bhupendra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a large number of incidents of adulteration in various food items and deaths due to consumption of 'Kutu' and waternut flour in March- April, 2011 have been reported in the country;
- (b) if so, the details thereof alongwith the number of persons apprehended for adulteration of food items during the last three years and the action taken against them state/UT-wise; and
- (c) the measures taken/proposed to be taken by the Government in this matter?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b) According to the information received from Delhi and Rajasthan, 251 persons fell sick and one person died due to consumption of kuttu flour.

As per the information received from States/U.Ts on the working of Prevention of Food Adulteration Act, 1954, the requisite information is annexed.

(c) A new comprehensive legislation, which consolidates the laws relating to food, was enacted by the Parliament. The new Act namely "Food Safety and Standards Act, 2006". Under this Act, Food Safety and Standards Authority of India has been established for laying down science based standards for food articles and to regulate their manufacture, storage, sale and import to ensure availability of safe and wholesome food for human consumption. The Rules and Regulations under the new Act have been notified w.e.f. 05/08/2011.